

**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF NEO MILK PRODUCTS PRIVATE LIMITED**

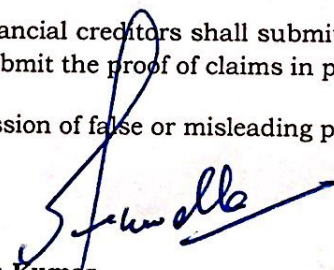
|    |                                                                                          |                                                                                   |                                                                |
|----|------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|----------------------------------------------------------------|
| 1. | Name of corporate person                                                                 | Neo Milk Products Private Limited.                                                |                                                                |
| 2. | Date of incorporation of corporate person                                                | March 11, 2005                                                                    |                                                                |
| 3. | Authority under which corporate person is incorporated/registered                        | Registrar of Companies, NCT of Delhi and Haryana.                                 |                                                                |
| 4. | Corporate Identity Number/ Limited Liability Identity Number of corporate person         | U15203DL2005PTC133864                                                             |                                                                |
| 5. | Address of the registered office and principal office (if any) of corporate person       | 310-313,3rd Floor,<br>Ashoka Estate,<br>24, Barakhamba Road,<br>New Delhi-110 001 |                                                                |
| 6. | Liquidation commencement date of corporate person                                        | 19 <sup>th</sup> April, 2021                                                      |                                                                |
| 7. | Name, address, email address, telephone number and registration number of the Liquidator | Name                                                                              | Vikram Kumar                                                   |
|    |                                                                                          | Registration number of the Liquidator                                             | IBBI/IPA-001/IP-P00082/2017-2018/10178                         |
|    |                                                                                          | Address                                                                           | J-6A Kailash Colony, New Delhi-110048                          |
|    |                                                                                          | Telephone Number                                                                  | +919818119504                                                  |
|    |                                                                                          | Email registered with IBBI                                                        | <a href="mailto:vikramau@gmail.com">vikramau@gmail.com</a>     |
|    |                                                                                          | Email on which claims have to be sent                                             | <a href="mailto:ip.neomilk@gmail.com">ip.neomilk@gmail.com</a> |
| 8. | Last date of submission of claims                                                        | May 21, 2021                                                                      |                                                                |

Notice is hereby given that the Neo Milk Products Private Limited has commenced voluntary liquidation on 19<sup>th</sup> April, 2021.

The stakeholders of Neo Milk Products Private Limited are hereby called upon to submit a proof of their claims, on or before 21<sup>st</sup> May, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

  
**Vikram Kumar**  
Liquidator of Neo Milk Products Private Limited  
Registration No. IBBI/IPA-001/IP-P00082/2017-2018/10178  
Date: 20<sup>th</sup> April, 2021  
Place: New Delhi

